

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/129(CHE)/2021
NAME OF THE PETITIONER(S) : Gita Power & Infrastructure Pvt Ltd
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 66 of CA, 2013 R/w 52 of CA, 2013

ORDER

The Petitioner is represented by the Ld. Counsel Mr. R.Inbaraju through video conferencing mode.

List the matter before Regular Bench on **12.04.2023** for further hearing.



**(SAMEER KAKAR)
MEMBER (TECHNICAL)**

MS



**(SANJIV JAIN)
MEMBER (JUDICIAL)**